

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/10030/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, ¹⁴ ~~September~~ ^{oct}, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.JJA(M)/2024/2065 Dated 30.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.09.2024**. The Chief Judicial Magistrate, Majuli, and in his absence, the in-charge C.J.M, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/10031-10032 /A, dated , 04-10-2024

Copy to:

1. The Chief Judicial Magistrate, Majuli.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Shree